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BY SPEED POST

No. 3(3)/2013-D(AFTC)
Government of India
Ministry of Defence

New Delhi, the 20th December, 2013

To

The Principal Registrar/Registrar

Coimbatore High Court

Sir,

This is to invite nominations for the post of Judicial Members in the Armed Forces Tribunal, which has been set up under the Armed Forces Tribunal Act (55 of 2007). At present three future vacancies of Judicial Members are going to arise during July – December, 2014, one each in Regional Benches at Chandigarh, Kolkata and Kochi.

2. Sub-section 2 of Section 6 of the Armed Forces Tribunal Act, 2007 (55 of 2007) provides that:

“ (2) A person shall not be qualified for appointment as Judicial Member unless he is or has been Judge of a High Court.”

3. Section 8 of the Act *ibid* provides that-

“A Member shall hold office for a term of four years from the date on which he enters upon his office and shall be eligible for re-appointment.

Provided that no Member shall hold office as such Member after he has attained the age of sixty-five years”.

4. A Member shall receive salary of Rs. 80,000/-(fixed). The terms and conditions of service of Judicial Members shall be governed by the AFT Act and AFT (Salaries, Allowances and Conditions of Service of Chairperson and Members) Rules, 2009.

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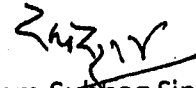
5. The selected persons are liable to be posted to any place having a Bench of the Armed Forces Tribunal and the appointment shall carry an All India transfer liability.

6. It is requested that the applications of serving/retired Hon'ble Judges of the High Court who have special knowledge and experience of Service laws and are willing to be considered for the post of Judicial Member in the Armed Forces Tribunal, may be forwarded alongwith their bio-data, so as to reach this Department by 3rd February, 2014.

7. The applications may please be sent at the following address:-

Shri Rajesh Lakhera
Under Secretary
Ministry of Defence
Armed Forces Tribunal Cell
Room No. 308-A, "B" Wing
Sena Bhawan, New Delhi-110011.

Yours faithfully,


(Ram Subhag Singh)

Joint Secretary to the Government of India

Tele No. :- 23014222

Fax: 23794602

Copy also to:

1. Principal Registrar, AFT- for uploading the vacancy circular on AFT website.
 2. DIR (NIC/MoD) – for uploading the vacancy circular on MoD website.
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